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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1008/2020 & Crl.M.A.No.8681/2020

SHANTANU PRAKASH ..... Petitioner

Through: Mr. N. Hariharan, Sr Advocate with

Ms.Neeha Nagpal and Mr.Vishvendra

Tomar, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION & ORS.

.... Respondents

Through: Mr.Mridul Jain, SPP for CBI/R1.

Ms. Tatini Basu, , Advocate for

CVC/R3.

**CORAM:** 

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% 27.08.2020

1. The hearing has been conducted through Video Conferencing.

- 2. List along with W.P.(CRL) 645/2020 on 30.09.2020.
- 3. Interim orders to continue.

YOGESH KHANNA, J.

**AUGUST 27, 2020** 

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